

ITEM NO.1501  
(For Judgment)

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No.10913/2023

DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

NIRAJ TYAGI & ORS.

Respondent(s)

([HEARD BY: HON. BELA M. TRIVEDI AND HON. PRASANNA BHALACHANDRA  
VARALE, JJ.] )

WITH

SLP(Cr1) No. 14942/2023 (II)

(IA No. 254593/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA  
No.237680/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 237681/2023 - EXEMPTION FROM FILING O.T. & IA No.  
256167/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
FACTS/ANNEXURES)

SLP(Cr1) No. 14935/2023 (II)

Date : 13-02-2024 These petitions were called on for pronouncement  
of Judgment today.

For Petitioner(s)

Mr. Sidharth Dave, Sr. Adv.  
Mr. Talha Abdul Rahman, AOR  
Mr. Rudra Pratap, Adv.  
Mr. Udai Khanna, Adv.  
Mr. Tushar Randhawa, Adv.  
Mr. Rahul Sharma, Adv.  
Mr. M. Shaz Khan, Adv.  
Mr. Adnan Yousuf Bhat, Adv.  
Ms. Nandini Singh Randhawa, Adv.

Mr. S.V. Raju, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Zoheb Hussain, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Vivek Gurnani, Adv.  
Ms. Madhumita Kesavan, Adv.  
Mr. Samrat Goswami, Adv.  
Mr. Harsh Paul Singh, Adv.  
Ms. Sonali Sharma, Adv.  
Ms. Abhipriya, Adv.

Mr. Gourav Sarkar, Adv.  
 Ms. Bhavini Sharma, Adv.  
 Mr. Vivek Gourav, Adv.  
 Mr. Vinayak Sharma, Adv.  
 Mr. Kshitiz Agarwal, Adv.  
 Ms. Sairica Raju, Adv.

For Respondent(s)

Mr. Mahesh Agarwal, Adv.  
 Mr. Rishi Agrawala, Adv.  
 Mr. Ankur Saigal, Adv.  
 Mr. Ankit Banati, Adv.  
 Ms. Kajal Dalal, Adv.  
 Mr. E. C. Agrawala, AOR

Ms. Fauzia Shakil, AOR

Mr. Ardhendumauli Kumar Prasad, A.A.G.  
 Mr. Rajat Singh, AOR  
 Ms. Rukhmini S. Bobde, Adv.  
 Mr. Vivek Narayan Sharma, Adv.  
 Mr. Sarthak Chandra, Adv.  
 Mr. Akshay Kumar, Adv.  
 Mr. Deepesh Singh, Adv.  
 Mr. Ananya Sahu, Adv.  
 Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Dhruv Mehta, Sr. Adv.  
 Mr. Tishampati Sen, Adv.  
 Ms. Riddhi Sancheti, AOR  
 Mr. Anurag Anand, Adv.  
 Mr. Mukul Kulhari, Adv.  
 Mr. Anubhav Ray, Adv.

1. Hon'ble Ms. Justice Bela M. Trivedi pronounced the Judgment of the Bench comprising Her Ladyship and Hon'ble Mr. Justice Prasanna B. Varale.
2. Leave granted.
3. The appeals stand allowed, in terms of the signed Reportable Judgment.
4. All pending applications are disposed of.

(VISHAL ANAND)  
 ASTT. REGISTRAR-cum-PS

(Signed Reportable Judgment placed on the file)

(MAMTA RAWAT)  
 COURT MASTER (NSH)